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Date: 24/08/2025

Care Health Insurance Limited (Formerly Known As Religare Health Insurance Company Ltd.) & Anr Vs Harjinder Singh Sohal

Court: National Consumer Disputes Redressal Commission

Date of Decision: April 10, 2024

Acts Referred: Contract Act, 1872 â€" Section 19 Consumer Protection Act, 2019 â€" Section 58(1)(b) Hon'ble Judges: Dr. Inder Jit Singh, Presiding Member

Bench: Single Bench
Advocate: Pankaj Seth
Final Decision: Dismissed

Judgement